THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 1st October, 2024

No. HC.V- 18/2024 / 808/Estt. ###   In the light of Finance (Estt. A) Department, Government of Assam O.M. No. FEG.26/2012/29 dated 31.10.2012, the date of birth and date of retirement in respect of the following Officers and Staff, retiring in the year 2025, have been calculated as shown below:

Sl. No.	Name of the Employee (Sri/Smt.)	Designation of the Employee	Date of birth as per the Service Book of the Employee	Date of birth as mentioned in HSLC Certificate/Admit Card/Authenticated supporting documents	Calculated date of birth (As per Govt. O.M.)	Date of retirement as per the Service Book of the Employee	Calculated date of Retirement. (As per Govt. O.M.)
1.	Uddhab Ch. Sarma	Head Chauffeur	01.02.1965	01.02.1965	01.02.1965	31.01.2025	31.01.2025
2.	Biswanath Sarkar	Judicial Assistant	20.02.1965	20.02.1965	20.02.1965	28.02.2025	28.02.2025
3.	Nauched Ali	Record Assistant	10.02.1965	10.02.1965	10.02.1965	28.02.2025	28.02.2025
4.	Kamala Kanta Das	Head Lawn Attendant	31.08.1965	31.08.1965	31.08.1965	31.08.2025	31.08.2025
5.	Jayanta Kr. Nandi	Joint Registrar	22.09.1965	22.09.1965	22.09.1965	30.09.2025	30.09.2025
6.	Dilip Kuri	Court Attendant	04.09.1965	04.09.1965	04.09.1965	30.09.2025	30.09.2025
7.	Panchai Sarma	Deputy Registrar	25.10.1965	25.10.1965	25.10.1965	31.10.2025	31.10.2025
8.	Bhubaneswar Deka	Record Assistant	01.11.1965	01.11.1965	01.11.1965	31.10.2025	31.10.2025
9.	Surjya Kanta Ramchiary	Deputy Registrar	01.12.1965	01.12.1965	01.12.1965	30.11.2025	30.11.2025
10.	Hari Prasad Medhi	Deputy Registrar	01.12.1965	01.12.1965	01.12.1965	30.11.2025	30.11.2025
11.	Mahesh Prasad Yadav	Head Chauffeur	01.01.1966	01.01.1966	01.01.1966	31.12.2025	31.12.2025
12.	Bihu Ram Das	Court Keeper	01.01.1966	01.01.1966	01.01.1966	31.12.2025	31.12.2025

Accordingly, the Accounts Section is directed to take necessary steps for up-dation of the date of birth and date of retirement of the above mentioned Officers and Staff in their respective Service Book.

By order

Sd/- Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No.HC.V-18/2024/ 808^A /Estt.   **Dated   01-10-2024**

Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
6. The Joint Registrar,.., Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
9. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
10. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
11. The Deputy Registrar..., Gauhati High Court, Guwahati.
12. The Assistant Registrar..., Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
16. The Private Secretary to Hon'ble Mr./Mrs. Justice ...., Gauhati High Court, Guwahati.
17. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), Accounts Section, Gauhati High Court, Guwahati with a direction to ensure that it reflects on the service book.
19. The Administrative Officer (Judicial), ..., Gauhati High Court, Guwahati.
20. The Court Officer-I/II, Gauhati High Court, Guwahati.
21. C.A. to Registrar General, Gauhati High Court, Guwahati.
22. The Person concerned.
23. Order file.

REGISTRAR GENERAL